

GOVERNMENT OF INDIA  
 MINISTRY OF JAL SHAKTI,  
 DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2780**  
 ANSWERED ON 05.08.2021

**POLAVARAM PROJECT**

2780 SHRI RAM MOHAN NAIDU KINJARAPU

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of work executed of Polavaram Project till date, component and subcomponent-wise;
- (b) the number of families that have been rehabilitated; and
- (c) the details of compensation which is due for land acquisition, rehabilitation and resettlement and the time by which the Government is expected to pay these dues?

**ANSWER**

THE MINISTER OF JAL SHAKTI

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) Polavaram Irrigation Project (PIP) is being implemented by the Government of Andhra Pradesh (GoAP). As per information made available by the GoAP, component-wise details of works completed in respect of PIP are as under:

Sl no.	Components	Progress achieved upto June, 2021, in %age
1.	<b><u>Head Works</u></b>	
	(a) Earth Work	87.33
	(b) Embankment	33.63
	(c) Concrete	79.75
	(d) Gates	72.12
2.	<b><u>Left Main Canal</u></b>	
	(a) Earth Work	91.69
	(b) Lining	71.60
	(c) Structures	62.78
3.	<b><u>Right Main Canal</u></b>	
	(a) Earth Work	100
	(b) Lining	92.73
	(c) Structures	94.84
4.	<b><u>Land Acquisition (LA)</u></b>	67.26

(b) GoAP has informed that out of total 1,06,006 Project Displaced Families (PDFs) to be rehabilitated, 4,283 PDFs have been rehabilitated so far.

(c) Government of India has been reimbursing the expenditure on Irrigation component, including the cost of land acquisition and rehabilitation & resettlement (R&R), of the PIP with effect from 01.04.2014, upon receipt of bills from GoAP and their verification from the Polavaram Project Authority (PPA) and Central Water Commission (CWC), with the approval of Ministry of Finance (MoF) from time to time.

Government of India has, till date, reimbursed Rs.11,181.36 crore including expenditure towards land acquisition and R&R. Further, sanction for reimbursement of Rs. 418.83 crore has been issued on 09.07.2021 by this Ministry.

Presently, bills totaling Rs.19.29 crore for land acquisition, and Rs.236.75 crore for R&R, have been submitted by GoAP to PPA. Reimbursement of the bills depends upon their verification from PPA and CWC, and subsequent approval of Ministry of Finance.

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